

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 527 of 2009

Friday, this the 25th day of February, 2011

Hon'ble Justice Mr. P.R. Raman, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

1. N. Suseelan, GDS MD, Vazhichal,
Ottasekharamangalam P.O., Thiruvananthapuram.
2. S. Luis Nadar, GDS MC, Amboori,
Thiruvananthapuram.

Applicants

(By Advocate – Mr. Vishnu S. Chempazhanthiyil)

V e r s u s

1. The Superintendent of Post Offices, Trivandrum South Division, Trivandrum-14.
2. Union of India, represented by Director General, Department of Posts, New Delhi.

Respondents

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 25.2.2011, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Justice Mr. P.R. Raman, Judicial Member –

When the matter came up for consideration today, learned counsel for the applicants sought permission to withdraw this Original Application. Allowed. The Original Application is dismissed as withdrawn.



(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER

“SA”



(JUSTICE P.R. RAMAN)
JUDICIAL MEMBER